

**O.I.H.**

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2888**  
TO BE ANSWERED ON 04.01.2018

**IGNDPS**

**2888. SHRI GANESH SINGH:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the salient features and achievements of the Indira Gandhi National Disability Pension Scheme (IGNDPS);
- (b) whether the Government proposes to reduce the disability percentage from 80 per cent to 40 per cent to get pension under the IGNDPS and if so, the details thereof and the time by which it is likely to be done; and
- (c) if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a): Under the Indira Gandhi National Disability Pension Scheme (IGNDPS), Central assistance @ Rs.300/- per month is provided to persons aged 18-79 years with severe or multiple disabilities and belonging to family living below poverty line as per the criteria prescribed by Government of India. On attaining the age of 80 years, the beneficiaries get enhanced pension of Rs. 500/- per month. During 2016-17, an amount of Rs. 264.26 crore was released under IGNDPS.

(b) & (c): No Madam, at present there is no proposal to lower the eligibility criteria from 80 percent disability to 40 percent disability under IGNDPS.

\*\*\*\*\*